

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 265/2023 in C.P.(IB)-1228(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2024**

**NAME OF THE PARTIES:- IA 265/2023 Sachin Joshi Vs. Yes
Bank Limited**
IN THE MATTER OF
Yes Bank Limited
V/s
Sachin Joshi

Section: 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Chinmay B. appeared for the Petitioner/Financial Creditor and Counsel, Sidharth Samantaray a/w Somya appeared for the Respondent through VC and Counsel, Atishay Jain appeared for the RP through VC. Counsel appearing for the Personal Guarantor seeks more time to settle the matter. By consent of both the parties list this matter for final hearing on **28.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)